

settlement keeping in view the larger considerations of preserving the unity and integrity of the country.

(b) The Cabinet Committee is currently looking into various aspects of the matter and it also proposes to visit some places in Punjab.

(c) Cases of Akali Leaders who are now in prison will be reviewed at appropriate time.

Clearance of Public Sector Projects by Planning Commission

1284. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of PLANNING be pleased to state :

(a) the number of big industrial and developmental projects in public sector cleared by the Planning Commission during the last fifteen years;

(b) the scheduled time for their completion;

(c) the number out of them completed on schedule;

(d) the number still incomplete; and

(e) the reasons for the delay in the completion ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) to (e). In the absence of any indication as to whether Central or State projects or both are to be covered and of any indication regarding the cut off size of the projects referred to, it would not be possible to provide information on the question.

Self reliance in Nuclear Technology

1285. SHRI BHOLA NATH SEN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken steps for achieving self reliance in sophisticated and front line nuclear technology

and indigenous manufacture of nuclear fuel ;

(b) if so, the steps taken and/or to be taken by Government ; and

(c) the progress in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) to (c). Government have progressively increased the indigenous content of nuclear power reactors constructed in India. India is also in a position to meet her needs for nuclear fuel indigenously. As a result India is today one of the few countries in the world which can indigenously design, construct, operate nuclear reactors without relying on external inputs.

Environmental clearance in Irrigation Project in Madhya Pradesh

1286. SHRI SHIVENDRA BAHADUR SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that the irrigation project works financed by World Bank in Chhirpani, Kawardha in the district of Rajnandgaon, Madhya Pradesh are held up due to non-clearance of the case by his Ministry ;

(b) if so, the reasons therefor ; and

(c) the number of such cases pending with his Ministry from the district of Rajnandgaon relating to Departments of Power, P.W.D. and irrigation ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI BIR SEN) : (a) Yes, Sir.

(b) The detailed project Report has not been referred to the Department of